

	<p align="center">DELHI JAL BOARD: GOVT. OF NCT OF DELHI OFFICE OF DIRECTOR (A & P)/Parliament Cell VARUNALAYA PHASE-II KAROL BAGH, NEW DELHI-110005 PHONE:- 011-23544794 E-mail:- djbdirector@gmail.com</p>	
---	---	---

DJB/Director (A&P)/VSQ-W-2023/ **St.-34/CM-05**

Dated: 12.12.2023

To

Shri Neeraj Aggarwal,
 Dy. Secretary, (Question Branch),
 Delhi Vidhan Sabha Secretariat,
 NCT of Delhi, Old Secretariat, Delhi – 110054.

Subject:-Vidhan Sabha Starred Question No. 34 raised by Hon'ble MLA Sh. Vijender Gupta for 18.12.2023.

Sir,

Please refer to your letter No. F-11(B-1)VII/2020-25/VSS/Ques. Branch/6312 date 07.12.2023 on the above quoted subject.

In this connection I am enclosing herewith the reply of the aforementioned Vidhan Sabha Question in so far as the Delhi Jal Board is concerned.

This issues with the approval of the competent authority.

Encl: As above.

Director (Admn.& Personnel)

Cheshta Yadav, IAS
 निदेशक (प्रशा. एवं कार्मिक)
 Director (Admn. & Personnel)

दिल्ली जल बोर्ड, दिल्ली सरकार

Delhi Jal Board, Govt. of NCT of Delhi

DJB/Director (A&P)/VSQ-W-2023/ **St.-34/CM-05**

Copy to:

1. Secretary to Minister of Water, Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi – 110002.
2. CEO, Delhi Jal Board.
3. Member (A), Delhi Jal Board.
4. Member (WS.), DJB
5. Member (DR.), DJB
6. Director of Revenue, DJB
7. Director (F&A), DJB
8. DD (W)
9. Director, Directorate of Information & Publicity, Block No. IX, Old Secretariat
10. Office Copy.

Director (Admn.& Personnel)

Cheshta Yadav, IAS

निदेशक (प्रशा. एवं कार्मिक)

Director (Admn. & Personnel)

दिल्ली जल बोर्ड, दिल्ली सरकार

Delhi Jal Board, Govt. of NCT of Delhi

विभाग का नाम :- दिल्ली जल बोर्ड
 विभाग का पता :- निदेशक (प्रशासनिक एवं कार्मिक)
 करोल बाग, नई दिल्ली

तारांकित प्रश्न संख्या :- 34
 दिनांक :- 18.12.2023
 प्रश्नकर्ता का नाम :- श्री विजेन्द्र गुप्ता, विधायक
 क्या माननीय जल मंत्री यह बताने की कृपा करेंगे कि :

अ.क्र.	प्रश्न	उत्तर
(क) (a)	29 सितम्बर 2023 को हुई समीक्षा बैठक में माननीय मुख्यमंत्री द्वारा जिन चुनिंदा क्षेत्रों में टैंकर जा रहे हैं वहां भी आरओ प्लांट लगाये जाने के आदेश पर क्या प्रगति हुई है;	पायलट प्रोजेक्ट के तौर पर 30 स्थानों पर आरओ प्लांट लगाने का काम शुरू किया गया है, जिसमें से शकूर बस्ती सीमेंट साइडिंग, मायापुरी (खजान बस्ती) शहीद भगत सिंह स्कूल झाड़ौरा, देशबंधु गुप्ता अपार्टमेंट कालकाजी, में 04 आरओ प्लांट लगाए गए हैं। शेष स्थानों के लिए उपयुक्त भूमि की पहचान की जा रही है। इन 30 आरओ संयंत्रों की सफलता और प्रभाव का आकलन करने के बाद, एवं सक्षम प्राधिकारी (एए/ईएस) के अनुमोदन प्राप्ति के पश्चात योजना को अन्य स्थानों के लिए शुरू किया जाएगा। कुल 7 आरओ प्लांट, रोहिणी (5 MGD), पप्पनकलां (5 MGD), निलोठी (10 MGD), द्वारका (5 MGD), ओखला (5 MGD), कोंडली (5 MGD) व उजवा (5 MGD) लगाये जाने की निविदाएं आमंत्रित की गई हैं। पप्पनकलां, निलोठी, ओखला व कोंडली की निविदाएं वित्त सहमति के लिए प्रक्रिया में हैं तथा रोहिणी, द्वारका व उजवा की निविदाएं दोबारा आमंत्रित करने के लिए एनआईटी के मसौदे की मंजूरी हेतु कानूनी सलाहकार की पुनरीक्षण की प्रक्रिया में हैं।
(ख) (b)	क्या दिल्ली जल बोर्ड के प्रोजेक्ट्स जो 15 करोड़ से अधिक हैं उसके एस्टिमेट को अप्रूव करने की क्षमता दिल्ली जल बोर्ड के चेयरमैन के पास है या पहले रही है;	वित्तीय शक्तियों के प्रत्यायोजन के संबंध में दिनांक 02.12.2021 से 19.07.2022 तक 15 करोड़ की क्षमता अध्यक्ष, दिल्ली जल बोर्ड को निर्धारित थी और 20.07.2022 से यह क्षमता 25 करोड़ से अधिक व 50 करोड़ तक के एस्टिमेट को मंजूरी करने की रही है।
(ग) (c)	पिछले कुछ वर्षों के दौरान दिल्ली जल बोर्ड के चेयरमैन ने कौन कौन से प्रोजेक्ट के एस्टिमेट को अप्रूव करने का काम किया तथा जिन प्रोजेक्ट के एस्टिमेट को अप्रूव करने का काम किया उसके अप्रूव्ड कॉस्ट, दारस्तविक खर्च व काम से जुड़ी एजेंसी की जानकारी दें;	डीजेबी अध्यक्ष द्वारा अनुमोदित परियोजनाओं का विवरण अनुलग्नक : (ग/सी-1) के रूप में संलग्न है। (सीवर) अधिकार प्रत्यायोजन के अनुसार पिछले 05 वर्षों के दौरान अध्यक्ष, डीजेबी द्वारा छह कार्यों को मंजूरी दी गई थी। इन कार्यों की आवंटित लागत 58.13 करोड़ थी और 31.98 करोड़ इन कार्यों के विरुद्ध व्यय किया गया है। कार्य और निष्पादन एजेंसी के नाम सहित इन कार्यों का विवरण अनुलग्नक : (ग/सी-2) के रूप में संलग्न है। (जल)

(घ)	पिछले कुछ वर्षों के दौरान दिल्ली जल बोर्ड के चेयरमैन ने जिन प्रोजेक्ट के एस्टिमेट को अप्रूव करने का काम किया उसके ड्राफ्ट एनआईटी तैयार करने के समय व टेंडर अवार्ड करने के दौरान क्या प्रक्रिया अपनाई गयी;	ड्राफ्ट एनआईटी अनुबंध की स्वीकृत सामान्य शर्तों (जीसीसी), तकनीकी और वित्तीय पात्रता मानदंड, मात्रा के विल (बीओक्यू) और प्रासंगिक तकनीकी विशिष्टता आदि के आधार पर तैयार किए जाते हैं। ड्राफ्ट एनआईटी को सक्षम प्राधिकारी द्वारा डेलीगेशन ऑफ़ पावर के अनुसार अनुमोदित किया जाता है। दिल्ली जल बोर्ड में सदस्य (वित्त) द्वारा जारी दिनांक 10.11.2022 के परिपत्र के अनुसार कार्य अवार्ड के लिए अपनाई गई प्रक्रिया इस प्रकार है: <ol style="list-style-type: none"> 1. प्राक्कलनों की प्रशासनिक स्वीकृति के बाद निविदाएं आमंत्रित की जाती हैं। 2. नियत तिथियों पर प्राप्त निविदाओं का मूल्यांकन तकनीकी मूल्यांकन समिति द्वारा किया जाता है। 3. वित्तीय बोलियाँ तकनीकी मूल्यांकन समिति की रिपोर्ट के अनुमोदन के बाद खोली जाती हैं। 4. एल-1 निविदाकार को कार्य देने के प्रस्ताव पर वित्त विभाग द्वारा सहमति प्रदान की जाती है। 5. प्रस्ताव को आगे विचार और अनुशंसा के लिए कार्य सलाहकार समिति के समक्ष रखा जाता है। 6. अंत में, प्रस्ताव को डेलीगेशन ऑफ़ पावर के अनुसार अध्यक्ष-डीजेबी के अनुमोदन के लिए सीईओ-डीजेबी के माध्यम से प्रस्तुत किया जाता है।
(ङ)	क्या यह सत्य है कि दिल्ली जल बोर्ड ने जल बोर्ड के बकाया कर्ज को कम करने के लिये शहरी विकास विभाग को प्रपोजल भेजे हैं या भेजने का निर्णय लिया है;	हाँ, इसके लिए अलग-अलग पत्रों द्वारा निवेदन भेजा गया है।
च)	यदि हाँ, तो ये प्रपोजल कब भेजे गए और इस पर अब तक क्या कार्यवाही हुई है, दिल्ली जल बोर्ड द्वारा भेजे गए प्रपोजल की प्रति उपलब्ध करवाई जाये;	इस विषय पर कार्यवाही शहरी विकास मंत्रालय द्वारा किया जाना है अतः इसकी जानकारी शहरी विकास मंत्रालय द्वारा ली जा सकती है। पत्र की प्रतिलिपि अनुलग्नक : (च/h) में संलग्न है।
छ)	दिल्ली जल बोर्ड द्वारा की जा रही पानी सप्लाई में पिछले 10 वर्षों के दौरान लीकेज होने वाले पानी का क्या प्रतिशत रहा है तथा दिल्ली जल बोर्ड द्वारा लीकेज कम करने से जुड़े कामों पर कितनी राशि खर्च की गयी है व पिछले कुछ वर्षों के दौरान वाटर लीकेज लगातार बढ़ने के क्या कारण हैं;	रिसाव की मात्रा के बारे में ऐसा कोई रिकॉर्ड नहीं रखा गया है। लीकेज को रोकने/कम करने के लिए किए गए कार्यों पर 10 वर्षों में लगभग 19112 लाख रुपये खर्च किए गए हैं।
ज)	दिल्ली जल बोर्ड द्वारा की जा रही पानी सप्लाई में उपभोक्ता से प्राप्त शिकायत के आधार पर कितने सैम्पल लिये गये व उनमें से कितने प्रतिशत सैम्पल मानकों के आधार पर फेल हुए, पिछले 10 वर्षों का वर्षवार जानकारी दें;	जनवरी 2014-नवंबर 2023 की अवधि के दौरान कुल 48,66,738 पानी के नमूने उठाए गए। जिनमें से केवल 37,398 पानी के नमूने असंतोषजनक पाए गए, यानी पिछले 10 वर्षों के दौरान परीक्षण किए गए कुल पानी के नमूनों का 0.77%। विवरण अनुलग्नक : (ज/h-1) के रूप में संलग्न है।

		<p>जनवरी 2014-नवंबर 2023 की अवधि के दौरान डीजेबी प्रयोगशालाओं में प्राप्त शिकायतों की कुल संख्या 60,060 है। जिनमें से 34,966 संतोषजनक और 25,094 असंतोषजनक पाए गए। विवरण अनुलग्नक : (ज/h -2) के रूप में संलग्न है।</p> <p>उपरोक्त आंकड़ों के अनुसार, एकत्र किए गए और परीक्षण किए गए नमूनों की कुल संख्या के मुकाबले 0.77 यानी असंतोषजनक नमूनों का प्रतिशत डब्ल्यूएचओ दिशानिर्देशों की निर्धारित सीमा के भीतर है।</p>
झ)	कृपया उन सलाहकारों की सूची दें जिन्होंने DWSIIP की स्थापना के बाद से समग्र तकनीकी सहायता और प्रबंधन पर डीजेबी का समर्थन किया है और इन सलाहकारों को कितना भुगतान किया गया है, पूर्ण जानकारी दें;	<p>JICA सहायता के तहत चंद्रावल डब्ल्यूटीपी कमांड क्षेत्र में दिल्ली जल आपूर्ति सुधार परियोजनाओं (DWSIP) के लिए परामर्श सेवाएं प्रदान करने का काम मेसर्स टीईसी कंपनी लिमिटेड एवं समूह (TEC) को सौंपा गया है। रुपये 55.62 Cr. आज तक परामर्श दाता को दिये गए हैं।</p> <p>वजीराबाद डब्ल्यूटीपी कमांड क्षेत्र में दिल्ली जल आपूर्ति सुधार परियोजनाओं (DWSIP) के लिए परामर्श सेवाएं प्रदान करने का काम मेसर्स NJS कंपनी लिमिटेड एवं समूह को सौंपा गया था। रुपये 28.33 करोड़ आज तक परामर्श दाता को दे दिये गए हैं। अनुबंध 31.10.2021 को बंद कर दिया गया था।</p>
ज)	क्या यह सत्य है कि वर्ष 2015 के बाद DWSIIP प्रारंभिक इंजीनियरिंग डिजाइज और लागत अनुमान में क्या बड़े और छोटे बदलाव किये गये हैं और दिल्ली जल बोर्ड DWSIIP के तहत क्षेत्रों के लिए जल वितरण प्रणाली में सुधार हेतु निजी क्षेत्र के ऑपरेटरों को लाने की योजना बना रहा है;	<p>ज), ट) एवं म ठ) :-</p> <p>लागू नहीं है।</p>
ट)	यदि हाँ, तो इस विषय पर सम्पूर्ण जानकारी दे व आपरेटर की सूची व उन्हें सौंपे गये क्षेत्रों की सूची प्रदान करें; और	
ठ)	दिल्ली जल बोर्ड DWSIIP परियोजना से संबंधित कैबिनेट नोट प्रदान करें व DWSIIP परियोजना का पैकेजवार निविदा अनुमान, निविदा पुरस्कार विवरण और निविदाओं में भाग लेने वाले प्रतिभागियों की सूची प्रदान करें। प्री-बीड स्तरों पर ऑपरेटरों को भुगतान संबंधी शर्तों के लिए 2015 से जारी विभिन्न आरएफपी में प्रमुख बदलाव क्या हैं? कृपया DWSIIP परियोजनाओं से संबंधित विस्तृत निर्णय की प्रति प्रदान करें?	

Question No 34, Shri Vijender Kumar Gupta
Details of projects approved by the DJB Chairman during the past few years

समीक्षित
Annexure-A
M(Dr.)

S.No.	Name of projects	Divison	Approved cost (Awarded) In Crores	Actual Expenditure upto 30.11.2023 In Crores	Name of agency
1	De-silting of 1000 mm dia and above sized peripheral & trunk sewer lines of DJB with vacuum super suckers and jetting cum suction machines with water Recycling Technology	EE(P)SR-II	19.45	1.49	M/s Metro Waste Handling Pvt Ltd.
2	Construction of link channel to connect treated effluent channels from WWTP Okhla to Abu Fazal Drain through Micro tunneling.	EE(P)SR-II	17.99	4.38	M/s Tirupati Cement Products
3	Providing, Laying and Jointing Internal & Peripheral sewer lines in Khera Dabar GOC under the command of proposed STP at Khera Dabar.	EE(C)DR-XV	14.08	8.15	M/s Mahender Construction Co (MCC-KC, JV)
4	Providing Laying Sewerage system in Main Sagarpur area under Dwarka Constituency	EE(C)Dr-XIV	6.35	1.05	M/s. Singh Builders
5	Providing Laying Sewer line in Samalka Group of colonies in Bijwasan Assembly Constituency	EE(C)Dr-XIV	9.03	6.36	M/s. Brij Bhushan Sharma
6	Providing laying additional outfall Sewer line from Dashrath Puri Metro station to Tek Chand Nursery, Sagar pur in Dwarka Constituency	EE(C)Dr-XIV	6.94	2.66	M/s. Raj Con Build Ltd.
7	Providing Laying 800 mm dia. rising main from Ghonda SPS-1 to 10 MGD STP Yamuna Vihar Phase-II, Delhi	EE(C)DR-VIII	14.63	4.21	M/s Azad Builders
8	Providing Laying 900 mm dia Rising Main from Uttam Nagar SPS to Keshopur STP	EE(C)DR-XII	25.15	10.82	M/s Jainco buildcon Pvt Ltd
9	Making outfall arrangement of sewer line of Bazar Mohalla in Tughlakabad and adjoining area falling in Tughlakabad assembly constituency	EE(C)DR VI	12.88	0.00	M/s Ajab Singh & Co.
10	Comprehensive operation and maintenance contract of Realtime monitoring of Online Monitoring System installed at various STPs under DJB for a period of 5 years	EE(SDW)VIII	6.06	1.46	M/s Aaxis Nano Technologies Pvt. Ltd.
11	Providing Laying and jointing 800 mm dia. DI additional rising main for carrying sewage from Interceptor pump house Rithala to Rohini Sec-25 STP. 300 mm dia. DI rising main for transferring raw sludge from STP Sec-25 Rohini to Rithala STP bio-digesters and steel truss bridge.	EE(C)DR XI	6.43 Cr	5.69	M/s. Neeraj Infra Pvt. Ltd.

[Signature]

Supplementary Information For Question No. 34 (c)


34(3T) m(w/s)

S. N	Name of work	Project description	Awarded cost (Rs. In Lakh)	Name of agency	Expenditure up to date (31.10.2023) (In Lakh)	Remarks
1.	Replacement of 1500 mm dia PSC Raw Water main by 1500 mm dia MS raw water main with internal cement mortar lining from Samshan-ghat Sultanpur to Shri Dada Mandu Pond Karala village under EE (Project) W-IX	The 1500 mm dia PSC raw water main of Nangloi WTP starts from Bawana RWPH and is in a length of 19 kms upto Nangloi WTP. M/s NWS Pvt. Ltd. has already replaced a portion of 4.17 km of this line by M.S pipeline. There are some unauthorized connections in this PSC raw water main between Dada Mandu pond area and the nearby grave yard. These UA connections have been disconnected several times but are connected by the farmers again and again despite several police complaints. Also, there are some regular leakages in this stretch due to old PSC pipeline. This portion of PSC pipeline also need replacement by MS line for a permanent solution.	917	M/s Jainco Buildcon Private Limited	793.85	Work completed
2.	Augmentation of water supply through extraction of ground water by boring & installation of 25 nos. tube-wells with construction of tube wells rooms,	There is major gap between demand and supply of drinking water in Delhi. The matter was discussed in various meetings with Hon'ble Chairperson and other senior officers of DJB and it has been decided to augment the water supply by extraction of ground water in all over Delhi to meet the rising demand of drinking water in Delhi. Accordingly,	681	M/s Brij Bhushan Sharma in JV with M/s TransAsia Builders	476.32	Work completed

	distribution mains etc. at Nangloi WTP complex under EE(Project)W-IX-	trial bores were conducted at Nangloi WTP and the proposal is framed to bore and install 25 nos. tubewells at Nangloi WTP for blending the same with 40 MGD production of Nangloi WTP.				
3.	Laying and jointing 1500mm dia MS pipeline in left out portion at Bhagya vihar in the raw water main Dwarka WTP under EE(Project)W-IX	There is a gap of 400 mtr. in second raw water line at Bhagya Vihar which is required to be completed on priority as the second phase of Dwarka WTP of 50 MGD capacity has also been awarded. It is proposed to complete the gap at Bhagya Vihar on the alternate route available which is in a length of 1677mtr. After completion of this gap at Bhagya Vihar, the carrying capacity of both the lines will be 110MGD.	1195	M/s Deepak Allied Traders and Engineers	1123.70	Work in progress (95%)
4.	Replacement of raw water mains from raw water pump house Haiderpur WTP – I to Bifurcation chamber and further to channels of clarifiers in Haiderpur WTP Complex- –	The four nos. raw water mains of 1100mm dia from raw water pump house Haider Pur to bifurcation chambers within Haider Pur WTP were laid in 1977 and are of cement material. These raw water mains are damaged due to wear and tear during all these years since their installation and are leaking in several joints. These lines have been repaired repeatedly by the plant staff but few of the leakages are still not controlled to the maximum possible extent. CE (WW) has requested for immediate replacement of these raw water mains the total length of all the four raw water mains is 1150 mtr. and need immediate replacement.	827.71	Tirupati Cements Products		Work completed

5.	Replacement of 900/750/600 mm dia CI water main from D-IIA flats, South Moti Bagh to Vivekanand marg by open cut and trenchless technology under EE(Proj)W-VII.	This is a proposal of "Replacement of 900/750/600 mm dia CI water main from D-IIA flats, South Moti Bagh to Vivekanand marg under EE(Proj)W-VII." in length of 2306 M. The proposal was initiated to reduce water losses/wastage on account of leakages due to having very old existing lines. The work was awarded vide work order no. 2(2022-23) dated 11.07.2022 with awarded cost of Rs 907.52 lacs with the date of start as per work order is 18.07.2022 and same to be completed in one year. After getting necessary permission from the road owing agency, work was started on 17.08.2022 and 97% of work completed. Further it is likely to be completed in January 2024 subject to permission granted by the Traffic police.	907.52	M/s Brij Bhushan Sharma	804.7	Work in progress (97%)
6.	Construction of 7 office units for Officers / officials of phase-I, Building	The above said work was awarded to M/s Ashtech Industries Private Limited & M/s Ghaziabad Mechfab Private Limited- JV vide Work Order No. 01/DJB/EE(RPC)/2022/1530-1545 dated 08/06/2022 at a total cost of Rs. 12,85,50,966.00 with date of start of work and completion as per work order as 17.06.2022 and 14.10.2022 respectively. This work is linked with the work of construction of Phase III building, which is yet to be	1285.50	M/s Ashtech Industries Private Limited & M/s Ghaziabad Mechfab Private Limited- JV	Nil	The work is under process of foreclosure

		<p>decided. It is pertinent to mention here that the work was held up in want of decision of construction of Phase III building. The building was to be constructed to accommodate the staff of Phase-I, B-building etc., which were to be demolished for construction of Phase III building.</p>				
--	--	---	--	--	--	--


 (E) (W) project-2

DELHI JAL BOARD : GOVT. OF N.C.T OF DELHI
OFFICE OF THE DIRECTOR (FINANCE & ACCOUNTS)
JHANDEWALAN, KAROL BAGH, NEW DELHI - 110005

No. DJB/Dy. Dir. (F&A)-I/GIA (21-22)/2021/ 988 to 997

Dated: 02.12.2021

To,

The Special Secretary (Water),
Urban Development Department,
Govt. of NCT of Delhi,
I.P. Estate, New Delhi - 02

Subject: Revised Budget Estimate 2021-22 and Budget Estimate 2022-23

Sir,

Kindly refer to this office letter No. DJB/AO(B&A)/2021/928 to 35 dated 26.11.2021 on the subject cited above.

In this regard, it is stated that due to clerical error revised proposal has been mentioned as Rs. 2348.01 Crore instead of 2350.01 Crore including Rs. 362.00 Crore of Central Sponsored Scheme under YAP-III and Namami Gange Project for RE 2021-22.

DJB is now facing acute financial crunch for payment of essential expenditure i.e. Salary, pension, power, O&M, tankers, chemicals, raw water etc. which is about Rs. 200 Crores per month. Due to short fall in revenue receipt i.e. against the income of Rs. 980.52 Crore expenditure is Rs. 1546.02 there by a deficit of Rs. 565.50 Crore (up to October 2021) is likely to exceed Rs. 900.00 Crore in the current financial year for which request has earlier been sent to the Govt. vide this office letter No. DJB/AO(B&A)/2021/647 to 53 dated 21.09.2021 (copy enclosed) for providing Rs. 900.00 Crore in "Ways and Means Support," DJB has no option but to divert the capital funds to meet out essential expenditure due to Revenue Deficit.

In view of the above, it is requested that RE for the year 2021-22 may be provided as under:-

S.No.	Sector	Requirement (Rs. in Crore)
01	Water	1099.67
02	Sewer	1250.34
03	Ways and Means Support	900.00
	Total	3250.01

Further, it is also pertinent to mention that the funds may kindly be provided as Grant-in-Aid instead of Loan as already agreed in the Budget meeting chaired by Hon'ble Deputy Chief Minister.

Encl : As above

Copy for kind information:-

1. Hon'ble Chairperson, DJB/Minister (Water), Govt. of NCT of Delhi
2. Addl. Chief Secretary, UD Deptt. Govt. of NCT of Delhi
3. Principle Secretary (Finance) Govt. of NCT of Delhi
4. Director (Planning), Govt. of NCT of Delhi
5. Controller of Accounts, UD Deptt. Govt. of NCT of Delhi
6. CEO, DJB
7. Member (Finance)/WS/Dr.

10/12/2021
(Bansh Raj)
Director (F & A)

10/12/2021
Director (F & A)

31/03/2023 () ST/h-1
(WS) -

ST (h) -1

ANNEXURE - A

VIDHAN SABHA STARRED QUESTION NO. 34 - SH. VIJENDER GUPTA

TOTAL NUMBER OF SAMPLES COLLECTED (2014 - NOV 2023)

S. No.	Year	Total Nos. Samples (Excluding Raw Water Samples From WTPs)	Satisfactory	Unsatisfactory	% of Unsatisfactory
1	2014	369740	367636	2104	0.57
2	2015	401845	394233	7612	1.89
3	2016	473928	468512	5416	1.14
4	2017	502040	496215	5825	1.16
5	2018	533487	531124	2363	0.44
6	2019	564862	562104	2758	0.49
7	2020	555886	555019	867	0.16
8	2021	533123	532344	779	0.15
9	2022	524659	519938	4721	0.90
10	2023 (till November)	407168	402215	4953	1.22
	Total	4866738	4829340	37398	0.77

Vijender

31/3/2024 (ST-2)
ST/h-2 m(ws)-E
ST(h)-2

ANNEXURE - B E

VIDHAN SABHA STARRED QUESTION NO. 34 - SH. VIJENDER GUPTA

TOTAL NUMBER OF COMPLAINTS SAMPLES RECEIVED FROM CONSUMERS (2014 - NOV 2023)

S. No.	Year	Total Samples of Complaints	Satisfactory	Unsatisfactory	% of Unsatisfactory
1	2014	1546	886	660	42.69
2	2015	11077	4517	6560	59.22
3	2016	5669	2748	2921	51.53
4	2017	6069	3093	2976	49.04
5	2018	4055	2810	1245	30.70
6	2019	5354	3084	2270	42.40
7	2020	1646	869	777	47.21
8	2021	2549	1827	722	28.32
9	2022	12286	8446	3840	31.26
10	2023 (till November)	9809	6686	3123	31.84
	Total	60060	34966	25094	41.78

Signature